

Government of India  
Ministry of Development of North Eastern Region  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2743**

To be answered on

*Thursday, December 19, 2024/ 28 Agrahayana, 1946 (Saka)*

**QUESTION**

**Special package under Bodo Accord,2020**

2743. Shri Rwngwra Narzary:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether Government has received project proposal of fifteen hundred crore from Bodoland Territorial Council of Assam under special package which was agreed to in the Bodo Accord signed in 2020 ;
- (b) if so, the details thereof; and
- (c) the quantum of fund sanctioned and released against the each project by the Ministry so far, if not the reasons therefor?

**ANSWER**

**The Minister of State of the Ministry of Development of North Eastern Region**  
**(Dr. Sukanta Majumdar)**

(a) to (c) The Memorandum of Settlement (MoS) signed on 27.01.2020, inter alia, states that the Government of Assam may earmark a sum of Rs. 250.00 crore per annum for a period of three years for development of area under BTC. Government of India (GoI) may contribute an additional amount of Rs.250.00 crore per annum for the same period. Out of the Central Government's outlay of Rs. 750 crore, the MDNER has received project proposals amounting Rs 720.99 crore, out of which, 3 projects costing Rs 62.79 crore have been sanctioned till date and remaining 11 projects costing Rs. 658.20 crore are at different stages of sanction. No fund has been released in respect of sanctioned projects under BTC (2020) package as no demand request for funds has been submitted by the State Government of Assam till 12.12.2024.

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